

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**CAUSE LIST**

Date: 30<sup>th</sup> September, 2015  
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR ADMISSION</b>			
1.	Original Application No. 432/2015	Ashwini Kumar Vs. Union of India & Ors.	Mr. Ashwini Kumar, Applicant in person
2.	M.A. No. 989/2015 in Original Appeal No. 100/2014	Dr. A. Kishan Rao & Ors. Vs. Union of India & Ors.	Mrs. D. Bharathi Reddy, Adv. for Applicant in Misc. Application
<b>FOR HEARING</b>			
3.	Original Application No. 510/2014 (M.A No. 871/2014 & <b>M.A. No. 993/2015</b> )	V. Senthil Kumar Vs. Union of India	Mr. Rajul Shrivastava, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R - 1
4.	Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 514/2015 & <b>M.A. No. 1027/2015</b> )	Dr. Kashmira Kakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Ms. Vartika Sahay, Adv. for R– 2, 3, 9 & 10 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Bengrit, Sr. Adv. along with Mr. Sri Harsha, Adv. for R – 7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoota, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHA1
5.	Original Application No. 42/2013 (M.A No. 70/2014, M.A No. 360/2014, M.A No. 491/2015 & M.A No. 492/2015)	Divesh Bhutani Vs Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 to 4 Ms. Anubha Agrawal, Adv. for R – 5 Mr. Tejaswa Kumar Pradhan, Adv. for R-6 to 11 Mr. Karan Singh, Adv. for R – 12 to 17 Mr. Pinaki Misra, Sr. Adv. along with Mr. C.D. Singh, Adv. Mr. Anjani Kumar Singh, Adv.
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
6.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
<b>AFTER NOTICE</b>			
7.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Shailesh Singh, Applicant in person  Ms. Savitri Pandey, Adv. for R-2 Mr. B. V. Niren, CGSC for R-5 Mr. A. Kumar Prasad, Adv. for R-7

**FOR HEARING**

8.	Appeal No. 67/2015 (M.A. No. 652/2015 & M.A. No. 653/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants  Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9
9.	Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant  Mr. Sanjay Dewan, Adv. For R-1 & 3 Mr. S.K Sharma, Adv. For R-5 Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7
10.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.)  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant.  Mr. Vishwendra Verma, Adv. For R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
11.	Original Application No.24/2014 <b>(M.A. No. 938/2015)</b>	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. for the Applicant.  Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Rahul Verma, Adv. For R-6 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
12.	Appeal No. 65/2013.	Vimal Bhai  Vs. State of Uttrakhand & Ors.	Mr. Ritwick Dutta, Mr. Rahul Choudhury, & Ms. Preeti Dhar Advs. for the Appellant  Dr. Abhishek Atrey, Adv & Mr. Aviral Saxena, Adv. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar Advs. for R-4
13.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015) & <b>(Noticee No. 7, 8, 9, 10 &amp; 18)</b>	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R – 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv.

			<p>Mr. Sanjeev Ralli, Adv. for DPCC  Mr. P.L. Gautam, Adv. for NDMC  Mr. Bibhakar Misra, Adv. for NHAI  Mr. Vivek Kr. Tandon, Adv for PWD  Mr. Suresh Tripathy, Adv. for DJB  Mr. Ashwani Kr. Dhatwalia, Adv. for DDA  Mr. Ajay Arora, Adv. for SDMC  Mr. Sunil Gupta, Adv. for Batra Hospital  Mr. Balendu Shekhar, Adv.  Mr. Sunil Gupte, Adv. for IOC  Mr. Vikramditya Singh, Adv. for AIIMS  Mr. Sanjay Diwan, Adv. for Forest Dept.  Mr. B.V. Niren, Adv. for CPWD  Mr. D. Rajeshwar Rao, Adv.</p>
14.	Original Application No. 59/2012 (Noticee No. 2 & 6)	Vikrant Kumar Tongad  Vs Union of India & Ors.	<p>Mr. Raj Panjwani, Sr. Adv., Rahul Chowdhary, Mr. Ritwick Dutta, Adv. for the Applicant</p> <p>Ms. P. Batra Singh, Adv. For R-1.  Mr. Hemant Saini, Adv. for Noticee No.2  Ruby Singh, Adv. for Noticee No.6  Mr. Rajiv Nayyar Sr. Adv. &amp; Rohit Sharma, Adv. For Noticee No. 6.  Mr. Avijit Bhushan, Adv. for R-5, UPSIDC  Mr. D.K.Dhayani, Adv. for R-4, UPPCB  Mr. A. K. Prasad, Adv. for R-8.  Mr. B.V. Niren &amp; Mr. A.K.Prasad, Adv. For CGWA/CGWB  Mr. Ravi Kishore &amp; Prashant Mathur, Adv. for the State of Andhara Pradesh  Ms. Savitri Pandey, Adv. For State of U.P.  Mr. Pradeep Misra, Adv. for UPPCB</p>
15.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association  Vs NCT of Delhi & Ors.	<p>Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Vivek Kr. Tandon, Adv. for R – 1, 5 &amp; 6  Mr. A.K. Prasad, Adv. for R – 2  Ms. Sakshi Popli, Adv. for R - 3  Mr. Suresh Tripathy, Adv. for R – 4  Mr. D. Rajeshwar Rao, Adv. for R – 7  Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8  Mr. Sunil Satyarthi, Adv. for DCB  Mr. Sunil Satyarthi, Adv. for DCB  Mr. Anusuya Salwan, Adv. for DSIIDC  Ms. Sakshi Popli, Adv. for NDMC</p>
16.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal  Vs Ministry of Water Resources & Ors.	<p>Mr. Gaurav Kr. Bansal, Adv. for Applicant</p> <p>Ms. Kimmi Brara, Adv. for R – 1  Ms.Panchajanya Batra Singh, Adv. for R-2  Mr. V. K. Tandon, Adv. for R – 3  Mr. A.K. Prasad, Adv. for R – 4  Mr. Suresh Tripathy, Adv. for R – 5  Mr. P.L. Gautam, for R – 6  Mr. Narender Pal Singh, Adv. for R – 7  Mr. Ajeya Bhardwaj, Adv. for R-8  Mr. Sunil Satyarthi, Adv. for DCB  Mr. Anusuya Salwan, Adv. for DSIIDC  Ms. Sakshi Popli, Adv. for NDMC  Mr. A.D.N. Rao, Adv.  Ms. P.S. Sindu, Adv.  Mr. S. K. Bhattacharya, Adv.  Mr. Vikas Sood, Adv.  Ms. Sangeeta Singh, Adv.</p>

17.	R.A.No.07/2012 in Appeal No.23-28/2011 (M.A.No.1079/2013)	M/s Nagarjuna Construction Co. Ltd. & Anr.  Vs. T. Mohana Rao & Ors.	Mr. C.A. Sundaram, Sr. Adv., Mr. A.D.N. Rao and Mr. Sudipto Sircar, Adv. for Review Applicant.  Mr. Raj Panjwani, Sr. Adv. for R-1 to 7 Mr. P. Batra Singh, Adv., for R-9. Mr. Nikhil Nayyar & Ms. Akanksha, Adv. for APPCB For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC, R-8. Mrs. C.K Sucharita, Adv. For R-13.
18.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests  Vs. T. Mohana Rao & Ors.	-----SAME AS ABOVE-----

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**